

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri Bhanu Bhushan, Member**

Petition No. 9/2004

In the matter of

Application for grant of licence for inter-state trading in electricity.

And in the matter of

TGV Projects and Investments Pvt. Ltd.

... **Applicant**

The following were present:

1. Ms Sampada Narang, Advocate, TGVPIPL
2. Shri Atanu Mukherjee, Advocate for Objector
3. Shri Ajay K. Jain, Advocate for Obector

**ORDER
(DATE OF HEARING: 6.12.2004)**

Ms Sampada Narang, Advocate requested for an adjournment on the ground of pre-occupation of Shri Hemant Sahai, Advocate who is engaged in the matter. In view of the request made, the petition be re-notified for hearing on 21.12.2004.

2. Meanwhile, Shri Atanu Mukherjee, Advocate for the Objector, Shri M.A Gafoor has filed a further affidavit in reply to the affidavit filed by the applicant, a copy of which has been furnished to Ms Sampada Narang in the Court.

Sd/-
(BHANU BHUSHAN)
MEMBER
New Delhi dated the 6th December, 2004

Sd/-
(ASHOK BASU)
CHAIRMAN